# HARYANA VIDHAN SABHA

## **Starred Questions**

# To be asked at a meeting of the Haryana Vidhan Sabha to be held on Thursday, the 11<sup>th</sup> March , 2010.

#### **HERC REGULATION**

## \*111. SH. SAMPAT SINGH, M.L.A. : Will the Power Minister be pleased to state :-

- (a) the details of HERC Regulation NO. HERC/04/2004 dated 16-7-2004 on Standards of Performance of distribution Licensee togetherwith the time when the abovesaid regulation was implemented by the Discoms;
- (b) the total number of persons who applied for compensation under this Regulation and the amount received as compensation;
- (c) the format of complaint book maintained by power utilities for the consumers and whether these complaint books are checked by any senior officials/officers of the Discoms; and
- (d) the number of such complaint books which were not found properly maintained when the complaint books were checked by officials/officers of the Discoms together with the action taken against erring official and number thereof ?

SUMIT KUMAR

Chandigarh:

Secretary,

The 4<sup>th</sup> March, 2010

Haryana Vidhan Sabha